

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 1081-JK (LD ) of 2022**  
**DATED:- 08 - 03 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated:- 08.03.2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Industries and Commerce Department
5. Registrar General, High Court of J&K and Ladakh, Jammu Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Khursheed Ahmad Bhat)  
Additional Secretary to Government

**Annexure to the Government Order No.1081-JK(LD) of 2022 dated 08.03.2022**

<b>S No.</b>	<b>Title of the Case</b>	<b>OIC</b>
1	OA No. 84/2022 titled Umer Farooq Khan Vs UT of J&K and Ors	Mr. Mohd Abass Ganai, Assistant Director Handicrafts Budgam
2	OA No. ---/2022 titled Neelofar Akbar Vs UT of J&K and Ors	Mr. Zahid Rashid Assistant Director Handicrafts Ganderbal
3	OWP No. 691/2008 titled M/s Ganpati Cements and Ors Vs State of J&K and Ors	Sh Prem Singh, JKAS, General Manager, District Industries Centre, Kathua.

8/3